

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †1557
TO BE ANSWERED ON 01.07.2019

UPLIFTMENT OF TRIBAL PEOPLE

†1557. SHRI AJAY MISRA TENI:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to prepare any special action plan for the upliftment of tribal people in order to bring them and the tribal areas of the country into mainstream keeping in mind their education and welfare;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (c): Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments. Central Ministries have been mandated to earmark 4.3% to 17.5% of their total Scheme allocation every year for projects and schemes for the welfare and development of tribal population of the country. Details of Tribal Sub Scheme (TSS) / Scheduled Tribe Component (STC)/ Tribal Sub Plan (TSP) funds allocated by Central Ministries / Departments, State Governments and Ministry of Tribal Affairs under various schemes catering to Education, Health, Agriculture, Livelihood, Housing, Drinking water & Sanitation, Employment Generation, Skill Development, Women and Child Development etc. during 2014-15 to 2018-19 are as below:

(Rs. in Crore)					
TSP/ TSS / STC component	2014-15	2015-16	2016-17	2017-18	2018-19
Central Ministries / Departments	16,111	15,628	19,873	25,999	31,803
State Component	83,167	96,369	1,11,435	1,39,290	1,52,494
Funds under MoTA	3,850	4,550	4,799	5,293	6,000
Total:	103,128	116,547	136,107	170,582	1,90,297
